

DIVISION BENCH  
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1381(KB)2020  
IA(I.B.C)/463(KB)2024,  
IA(I.B.C)/298(KB)2023,  
IA(I.B.C)/251(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>UCO BANK VS BUSH TEA CO PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

Appearance via video conference/physically

Mr. Shaunak Mitra, Adv.

] For liquidator

Mr. Dripto Majumder, Adv.

Mr. M. Das, Adv.

Mr. Prasanjit Pal, Adv.

] For Respondent No. 1 & 2 in IA/298/2023

Mr. Ajit Keshari, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **06.08.2024**.

**Satyajit Roy**  
(Court Officer)